

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 203
IB-922/ND/2020**

IN THE MATTER OF:

M/s. Gullivers Travel Associates

...PETITIONER

Vs.

M/s. Fore Representations & Travel Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 02.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Preet Pal Singh, Adv.

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the operational creditor. No one has appeared on behalf of the corporate debtor. Therefore, the Registry may serve notice on the corporate debtor within 10 days. Post the matter to 23.12.2012.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Anjula)